

Kachwai, Shri Hukam Chand  
 Kalita, Shri Dhireswar  
 Khan, Shri M. A.\*  
 Limaye, Shri Madhu  
 Lobo Prabhu, Shri  
 Madhok, Shri Bal Raj  
 Madhukar, Shri K. M.  
 Meghachandra, Shri M.  
 Menon, Shri Krishna  
 Menon, Shri Vishwanatha  
 Mishra, Shri Janeshwar  
 Mohan Swarup, Shri  
 Molahu Prasad, Shri  
 Muhammad Ismail, Shri M.  
 Nair, Shri N. Sreekantan  
 Nair, Shri Vasudevan  
 Nayar, Shri K. K.  
 Paswan, Shri Kedar  
 Patel, Shri J. H.  
 Patil, Shri N. R.  
 Ranjeet Singh, Shri  
 Ray, Shri Rabi

Reddy, Shri Eswara  
 Saboo, Shri Shri Gopal  
 Sambhali, Shri Ishaq  
 Satya Narain Singh, Shri  
 Sen, Shri Deven  
 Shah, Shri T. P.  
 Sharda Nand, Shri  
 Sharma, Shri Beni Shanker  
 Sharma, Shri Narain Swarup  
 Sharma, Shri Yogendra  
 Shastri, Shri Prakash Vir  
 Shastri, Shri Ramavatar  
 Shastri, Shri Raghuvir Singh  
 Shastri, Shri Shiv Kumar  
 Sreedharan, Shri A.  
 Suraj Bhan, Shri  
 Thakur, Shri Gunamand  
 Tyagi, Shri O. P.  
 Vidyarthi, Shri R. S.  
 Viswambharan, Shri P.  
 Yadav, Shri Jagatwar

MR. DEPUTY SPEAKER : The result\*\* of the division is : Ayes : 159 ; Noes : 71.

*The motion was adopted*

SHRI P. C. SETHI : I introduce the Bill.

STATEMENT RE : GOLD (CONTROL)  
 AMENDMENT ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : I lay on the Table explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Gold (Control) Amendment Ordinance, 1969, as required under rule 71(1) of the Rules of Procedure and conduct of Business in Lok Sabha.

15-09 hrs.

STATUTORY RESOLUTION RE :  
 BANKING COMPANIES (ACQUISITION  
 AND TRANSFER OF UNDERTAKINGS)  
 ORDINANCE AND BANKING COM-  
 PANIES (ACQUISITION AND TRANS-  
 FER OF UNDERTAKINGS) BILL, 1969

MR. DEPUTY-SPEAKER : The House will now take up discussion on the Statutory Resolution regarding disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance and the connected Bill for which eight hours have been allotted..... (Interruptions)†

MR. DEPUTY-SPEAKER : Nothing will go on record.

Will the leaders of the parties exercise some control over their Members? They

\* Wrongly voted for 'Noes.'

\*\* The following Members also recorded their votes for 'AYES.'  
 Sarvasbri V. B. Tarodekar and M. A. Khas

† Not recorded.